

PCI Limited

Date of Commencement of CIRP - 25.04.2025 (Copy of order received on 29.04.2025)

List of Operational Creditors (Government Dues) as on 25.08.2026

Annexure -7

Amount in Rs.

S. No.	Details of Claimant						Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under- verificati on	Remarks, if any
			Details of Claim Received														
	Department	Government															
			Date of Receipt	Principle	Interest	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarant ee	Whether related party?	% of Voting Share in CoC, if applicable					
1	Employee State Insurance Corporation (ESIC)		01-08-25	2,08,906	4,76,990	6,85,896	6,85,896	Unsecured	0	0	No	0	0	0	0	0	
2	Employees Provident Fund Organization (EPFO)		24-12-25	7,06,317	98,98,053	1,06,04,370	1	Unsecured	0	0	No	0	0	0	1,06,04,369	0	Appeal has been filed by CD before CGIT and the same is pending for adjudication
Total						1,12,90,266	6,85,897								1,06,04,369	0	

Note : CD has preferred statutory appeals against the assessment orders passed by the EPFO. RP observed that the same is sub-judice and accordingly accepted the claims of EPFO as contingent claim of Rs.1/-.

17/12/25

Madar Mohan Dhuvar
Insolvency Professional
17/12/25-17/12/25-17/12/25